

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) The total passengers travelling from major airports of Rajasthan has increased at the rate of 37.4% during 2016-17 (April to December) over the same period during 2015-16. The airport-wise details are given in the Statement (*See below*).

(b) Currently Air India has no plans starting air services connecting major cities of Rajasthan with each other.

***Statement***

*Total Passenger Traffic Growth in the major Airport in Rajasthan during 2016-17 (Apr to Dec) over 2015-16 (Apr to Dec)*

Sl. No.	Airport	Total Passenger (in Lakh)		% Growth
		2016-17 (April to December)	2015-16 (April to December)	
1.	Jaipur	27.75	20.97	32.3
2.	Udaipur	7.96	4.52	76.0
3.	Jodhpur	2.36	2.22	6.3
TOTAL		38.08	27.72	37.4

**Aviation activities in Tamil Nadu under UDAN Scheme**

498. DR R. LAKSHMANAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government has received any proposal to revive/utilize airports/airstrips in the State of Tamil Nadu under Ude Desh Ka Aam Nagrik (UDAN) Scheme;

(b) if so, the details thereof; and

(c) the likely date on which aviation activities will be undertaken in these airports?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) to (c) The Ministry of Civil Aviation launched Regional Connectivity Scheme (RCS)-UDAN (Ude Desh Ka Aam Nagrik) Scheme on 21.10.2016 for providing connectivity to un-served and under-served airports of the country. The primary objective of RCS is to facilitate/stimulate regional air connectivity by making it affordable. Promoting affordability of Regional air connectivity is envisioned under RCS by supporting airline operators through (i) concessions by Central Government, State Governments and airport operators to reduce the cost of airline operations on

regional routes and (ii) financial support (Viability Gap Funding or VGF) to meet the gap, if any, between the cost of airline operations and expected revenues on such routes. RCS-UDAN is a demand-driven scheme, where airline operators undertake assessment of demand on particular routes.

As such, the State Governments are required to give concessions/benefits under the Scheme. Ministry of Civil Aviation is in process of signing of Memorandum of Understanding (MoU) with all the State Government for implementation of the Scheme. The Scheme can only be implemented in the States/UTs who sign MoU with the Ministry of Civil Aviation. Government of Tamil Nadu has not yet signed the MoU with Central Government without which the Scheme can not be implemented in the State of Tamil Nadu.

#### **Ban on release of human waste near airports**

499. SHRIMATI RENUKA CHOWDHURY: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government has taken note of the menace of human waste/excreta being splattered on houses/residential colonies near airports by the aircrafts while landing across the country;

(b) if so, the reasons for not taking any preventive action in this regard so far; and

(c) the fresh steps taken by Government to issue guidelines to all ground handling services and airlines to ensure that they do not release waste from human waste tanks while landing or anywhere near airports/terminals?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) Yes Sir.

(b) and (c) There is no switch or system available in the aircraft to dispose the lavatory waste in flight. The lavatory waste can only be disposed off on ground during its servicing. Further, the aircraft system has three levels of in-built external protection to prevent inadvertent disposal of the soil/waste during flight.

#### **Progress of airline services in Jharkhand**

†500. SHRI MAHESH PODDAR: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether there has been considerable progress in airline services in Jharkhand during last three years, if so, the details thereof; and

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† Original notice of the question was received in Hindi.